Audit of Rashtriya Krishi Vikas Yojana (Ministry of Agriculture); and [Placed in Library. See No. L.T. 2495/16/15]

(vii) Report of the Comptroller and Auditor General of India for the year ended March 2014 - Union Government - Department of Revenue (Indirect Taxes-Customs), Report No. 13 of 2015, Performance of Import and Export Trade Facilitation through Customs Ports.

[Placed in Library. See No. L.T. 2496/16/15]

Report of the Comptroller and Auditor General of India on CPSEs

भारी उद्योग और लोक उद्यम मंत्री (श्री अनंत गीते): महोदय, मैं संविधान के अनुच्छेद 151 के खंड (1) के अधीन मार्च, 2014 को समाप्त हुए वर्ष के लिए भारत के नियंत्रक महालेखापरीक्षक के प्रतिवेदन-संघ सरकार (वाणिज्यिक), 2015 का प्रतिवेदन सं. 2, केन्द्रीय लोक क्षेत्र उद्यमों के साधारण प्रयोजन वित्तीय प्रतिवेदन (अनुपालन लेखापरीक्षा) की एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूं। [Placed in Library. See No. L.T. 2473/16/15]

REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, **ENVIRONMENT AND FORESTS**

SHRI ASHWANI KUMAR (Punjab): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests:—

- (i) Two Hundred Fifty-fifth Report on Demands for Grants (2015-16) of the Department of Space;
- (ii) Two Hundred Fifty-sixth Report on Demands for Grants (2015-16) of the Department of Atomic Energy; and
- (iii) Two Hundred Fifty-seventh Report on Demands for Grants (2015-16) of the Department of Scientific and Industrial Research.

REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON RAILWAYS

SHRI DILIPBHAI PANDYA (Gujarat): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Railways (2014-15):—